NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.11/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Mr. Nitin Madhukar Ligde

V/s.

M/s. SLN Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) NITHISH PCS for Respondent No. 2

BHARAT GADHANI Afrocade Por CB.

TEJESH Donte & PEKHONE

Associates

Date taken by earland 7/12/2017.

C.P. No. 11/241(1)/CLB/MB/MAH/2016

The Learned Representatives of both the sides are presentatives.

2. The Report of the Valuer is awaited.

By consent adjourned to 07.12.2017.

Sd/-

Bhaskará Pantula Mohan Member (Judicial) 10.10.2017.

aah

Sd/-

M.K. Shrawat Member (Judicial)